## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 19/(MAH)/2016 CA

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.02.2017

NAME OF THE PARTIES: M/s. The South Indian Bank Ltd.

V/s.

M/s. Bharati Defense & Infrastructure Ltd.

SECTION OF THE COMPANIES ACT: 71(10) r.w. 117C(4) of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

11 Adv. Nebali Brocked Petitioned

Adv. Jo to

B. J. Law Officer Petitioned

## <u>ORDER</u> C.P. No. 19/71(10) r.w.117C(4)/NCLT/MB/MAH/2016

At request of the parties list this matter for final hearing on 10.03.2017.

sd/-**B.S.V. PRAKASH KUMAR MEMBER (JUDICIAL).** 

Sd/-

V. NALLASENAPATHY MEMBER (TECHNICAL).